

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-82/2020

Dr. Prashant Natekar

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. S. D. Lotlikar, Senior Advocate along with Mr. N. Amonkar,
Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. A. Kamat, Additional
Government Advocate for the State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 5th October, 2020

P. C.:

Place this matter on 12.10.2020, at the end of the Admission
Board subject to overnight part heard.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***